

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TP (HC)/188/CAA/2017

NAME OF THE TRANSFEROR 1 : T1 AT MEGHALAYA

NAME OF THE TRANSFEROR 2 : T2 AT GUWAHATI

NAME OF THE TRANSFERRE : DALMIA CEMENT (BHARAT) LTD

UNDER SECTION : 230

S.No. Name (in Capital) Represented by Signature

1. VISHNU MOHAN for Petitioner 

ORDER

Counsel for the applicant present and made his submissions. Order is reserved.


K Anantha Padmanabha Swamy
Member (Judicial)

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